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NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: CA/31/IB/2018

PETITION NUMBER

: CP/610/ (IB)/2017

NAME OF THE PETITIONER(S)

: SANJIV GOYAL

NAME OF THE RESPONDENT(S)

: ANTONY PROJECTS PVT LTD

UNDER SECTION

: 19(2)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Representative of the Home Buyers present. She prayed for time to file relevant documents in regard to the particulars of the home buyer and the money deposited. The Association of Home Buyers is directed to provide a copy of the relevant details to the IRP/RP. Put up on 12.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)